

Monthly Information Bulletin on Corporate Sector

March 2019

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st MARCH 2019

1. The total number of companies registered in the country as on 31st March 2019, stood at 1,873,044. Of them 670,018 companies were closed; 1,615 companies were assigned dormant status as per the Companies Act, 2013; 6,327 companies were under liquidation; 38,610 companies were in the process of being struck-off. After being struck off previously, 100 companies were in the process of being re-activated. Taking the above into account, there were 1,156,374 active companies as on 31st March 2019.

2. Out of the 670,018 closed companies, 10,640 companies were liquidated/dissolved; 621,966 companies were defunct (and hence struck-off); 22,532 companies were amalgamated/merged with other companies; 10,086 companies were converted to LLP; 4,794 companies were converted to LLP and dissolved. **Table-1.1** presents the summary picture of companies count as on 31st March 2019.

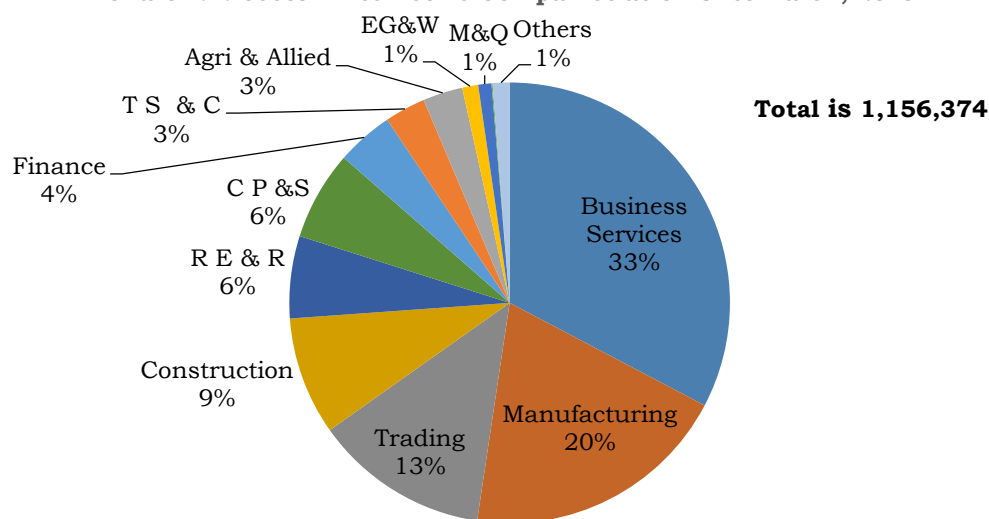
3. Out of the 1,156,374 active companies, 1,149,167 were limited by shares; 6,890 were limited by guarantee and 317 were unlimited Companies. Out of the Companies limited by shares, 63,989 were public, 1,085,178 were private including 22,760 one person Companies. Among the public Companies, 6,915 were listed. (**Table 1.2**).

4. Authorized Capital wise distribution of active companies as on 31st March, 2019 (**Table-1.3**) indicates that about 67.31% of companies (778,345 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.36% of companies (27,352 in number) have authorized capital of above Rs.10 crore each.

5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (370,986), followed by Delhi (333,733) and West Bengal (201,792). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (223,259), followed by Delhi (204,143) and West Bengal (129,514) as on 31st March, 2019. (**Table-1.4**).

6. Economic-activity wise classification of active companies reveals that highest number of companies were in Business Services (378,205) followed by Manufacturing (227,260), Trading (148,446) and Construction (100,258). Business Services comprise of Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc.) (**Table-1.5 and Chart 1.1**).

Chart 1.1: Sector-wise Active Companies as on 31st March, 2019

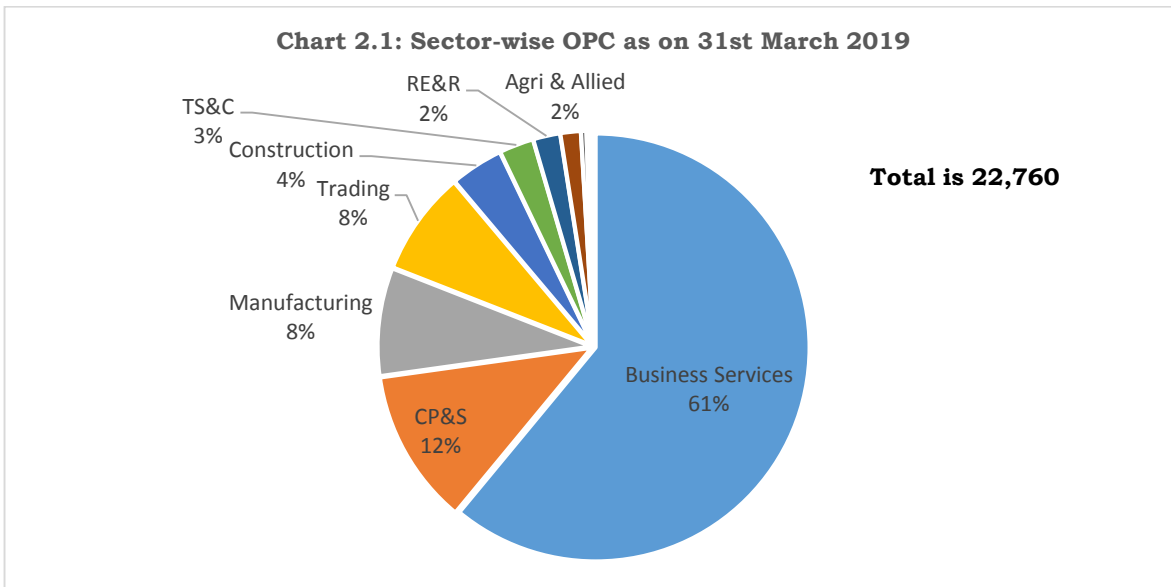


'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, and 'CP&S' is 'Community, Personal & Social Services', 'RE&R' is Real Estate and Renting. 19,407 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

7. Up to 31st March 2019, a total number of 22,760 One Person Companies (OPCs) were registered with collective authorized capital of Rs. 622.57 crore. Economic activity wise classification of OPCs up to 31st March 2019 reveals that the highest number of OPCs were in Business Services (13,884) followed by Community, Personal & Social Services (2,681), Manufacturing (1,859) and Trading (1,799) **(Chart 2.1)**. During the financial year 2018-19 (i.e. from 1st April 2018 to 31st March 2019), a total of 6,602 OPCs were registered in India. Maharashtra has registered 1,150 (17.42%) OPCs followed by Karnataka with 774 (11.72%) **(Table 7.2)**. Economic activity wise classification of OPC reveals that highest number of 3,586 were registered in Business Services, followed by 1000 in Community, Personal & Social Services and 638 in Trading. **(Table 2.1)**.

8. During the month of March 2019, a total of 600 OPCs were registered with authorized capital of Rs. 19.32 crore. Economic activity wise classification of OPC during the month reveals that highest number of 273 OPCs were registered in Business Services, followed by 110 in Community, Personal & Social Services and 71 in Trading **(Table 2.1)**. Highest number of 102 OPCs were registered in Maharashtra (17%), 70 in Uttar Pradesh (11.67%) and 58 in Delhi (9.67%) and Karnataka (9.67%) each during the month of March 2019. **(Table-7.2)**.



'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

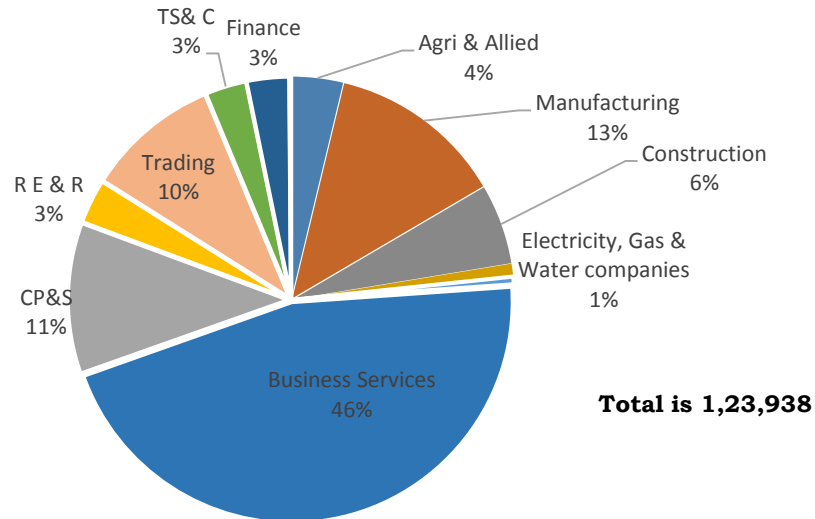
III. REGISTRATION OF COMPANIES DURING FY 2018-19

9. During the financial year 2018-19 (i.e., from 1st April, 2018 to 31st March, 2019), a total of 123,938 companies were registered with collective authorized capital of Rs. 84,051.46 crore. Of them 123,476 Companies were registered as Companies Limited by Shares with authorized capital of Rs. 84,050.76 crore; 462 Companies Limited by Guarantees with authorized capital of Rs. 0.70 crore. (**Table-3.1**).

10. During the financial year 2018-19, Maharashtra had 23,022 (18.57%) newly registered companies, followed by Delhi with 15,928 (12.85%) and Uttar Pradesh with 12,403 (10.01%) companies (**Table-3.2**).

11. Economic-activity wise classification of companies registered during financial year 2018-19, (**Table-3.3 and Chart 3.1**) reveals that the predominant share of companies were in Business Services (56,636) followed by Manufacturing (15,860), Community, Personal & Social Services (13,726) and Trading (12,155).

Chart 3.1 Sector Wise Distribution of Companies Registered in FY 2018-19



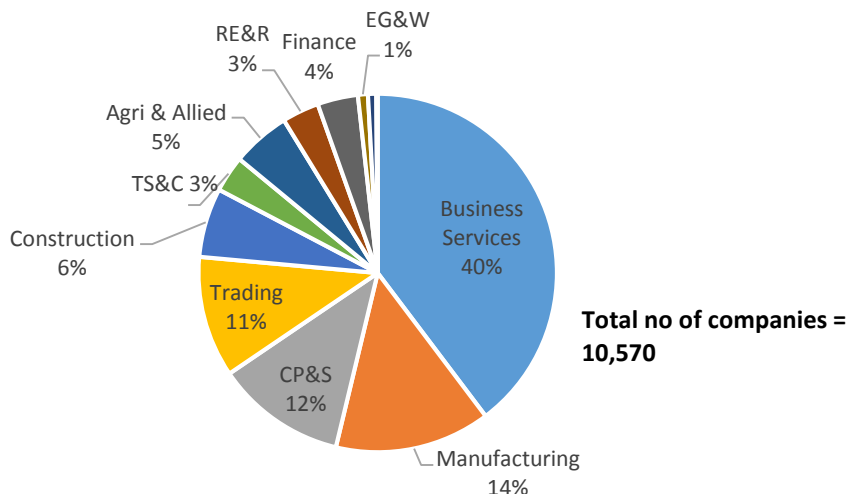
'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

IV. REGISTRATION OF NEW COMPANIES DURING MARCH 2019

12. During the month of March 2019 a total of 10,570 companies were registered with collective authorized capital of Rs. 5,350.67 crore. Of them 10,523 companies were registered as Companies Limited by Shares with authorized capital of Rs. 5,350.61 crore; 47 companies were registered as Limited by Guarantees with Rs. 0.05 Crore authorized capital; **(Table-4.1)**.

13. Economic-activity wise classification of companies registered during March, 2019 **(Table-4.2 and Chart 4.1)** reveals that the predominant share of companies were in Business Services (4,198) followed by Manufacturing (1,484), Community, Personal & Social Services (1,243), Trading (1,155) and Construction (661).

Chart 4.1: Distribution of Companies Registered in March 2019

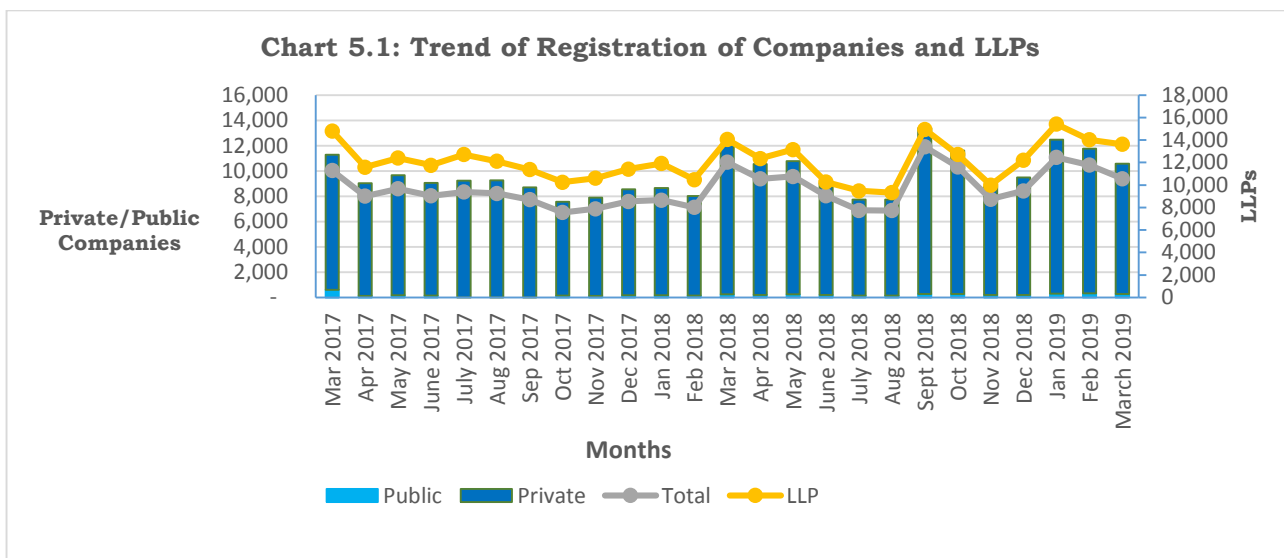


'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting.

14. During March 2019, 1,960 (18.54%) companies were registered in Maharashtra, followed by 1,259 (11.91%) in Delhi, and 1,037 (9.81%) in Uttar Pradesh (**Table-4.3**).

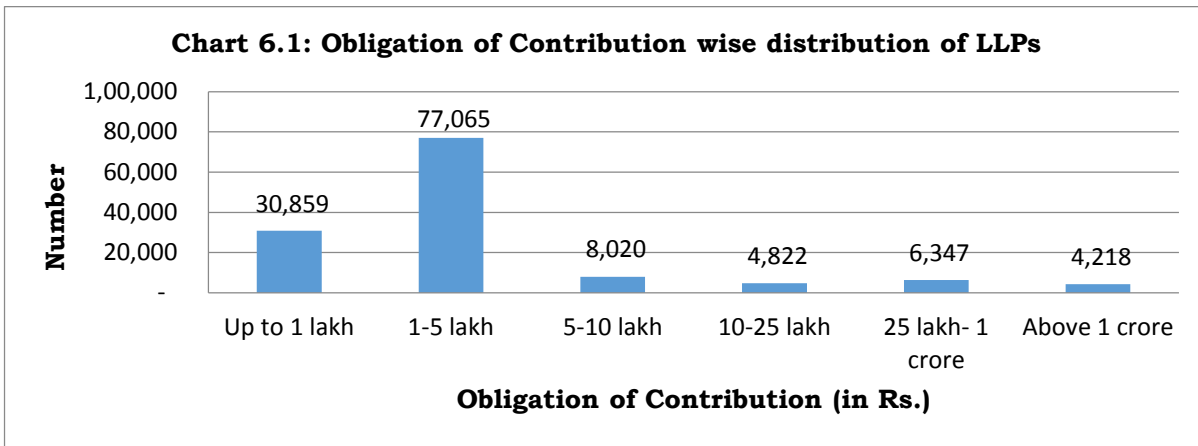
V. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

15. An analysis of registration of new companies during March 2017 to March, 2019 indicates that monthly registration of companies has increased after hitting its lowest of 7,556 in October,2017 (**Chart 5.1**). A total of 10,570 companies were registered in March 2019 as compared to 12,039 in March 2018. A decrease (10.24%) in registration of companies has been witnessed in March 2019 over the previous month. A total of 3,056 LLPs were registered in March 2019 as compared to 2,019 in March 2018 (**Table 5.1**).

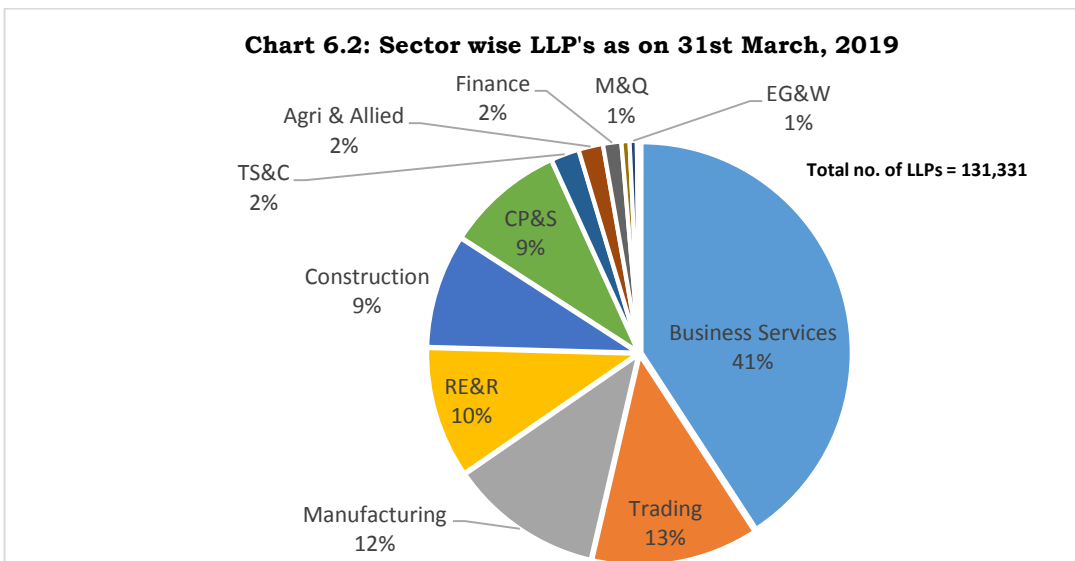


VI. Limited Liability Partnerships (LLP)

16. As on 31st March, 2019 a total number of 145,186 LLPs were registered in the country, of which 131,331 were active. About 82.18% active LLPs (107,924 in number) have obligation of contribution less than or equal to Rs. 5 lakh each; and only about 3.21% (4,218 in number) of LLPs have obligation of contribution above Rs.1 crore each (**Table-6.1 and Chart 6.1**)



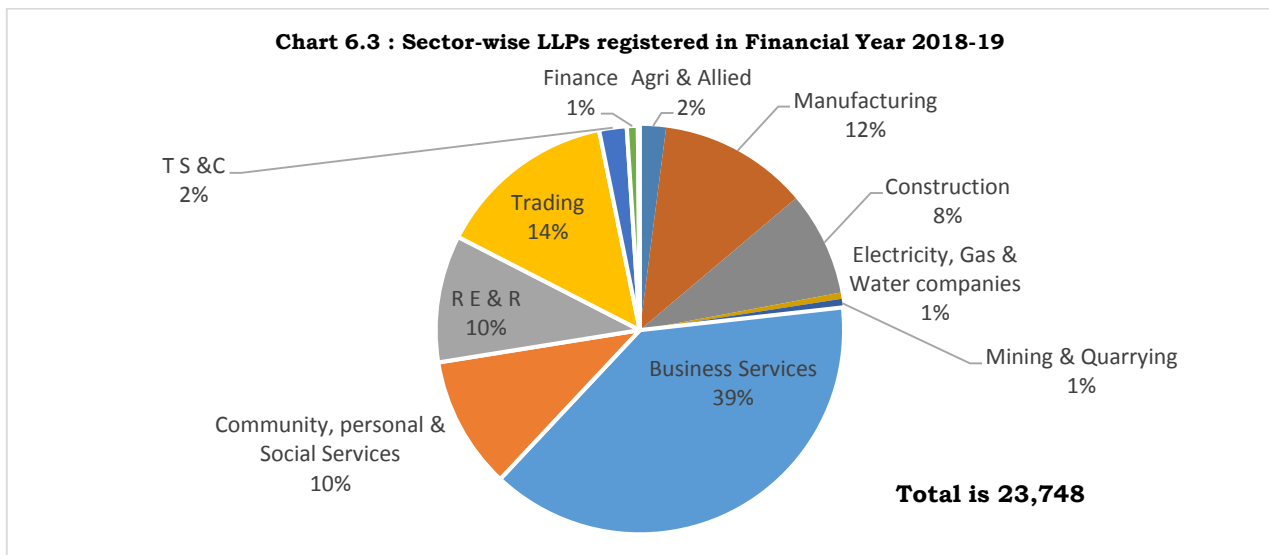
17. Broad economic sector wise classification of active LLPs as on 31st March 2019 reveals that Service sector account for 100,477 LLPs, followed by Industry and Agriculture sectors accounting for 28,395 and 2,458 respectively. Economic-activity wise classification of active LLPs as on 31st March 2019 reveals that a large number of LLPs were in Business Services (53,596) followed by Trading (16,843), Manufacturing (15,443) and Real Estate & Renting (13,188) (**Table-6.2 & Chart 6.2**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services', 'RE&R' is Real Estate and Renting, 'EG&W' is Electricity, Gas and Water.

VII. Registration of LLPs during FY 2018-19:

18. During the financial year 2018-19 (i.e., from 1st April 2018 to 31st March 2019) a total of 23,748 Limited Liability Partnerships (LLPs) were registered with collective obligation of contribution of Rs. 14,159.26 crore. Economic activity wise classification of LLPs during the financial year 2018-19 indicates that highest number of 9,205 LLPs were registered in Business Services, followed by 3,385 in Trading and 2,797 in Manufacturing (**Table 6.3 & Chart 6.3**).

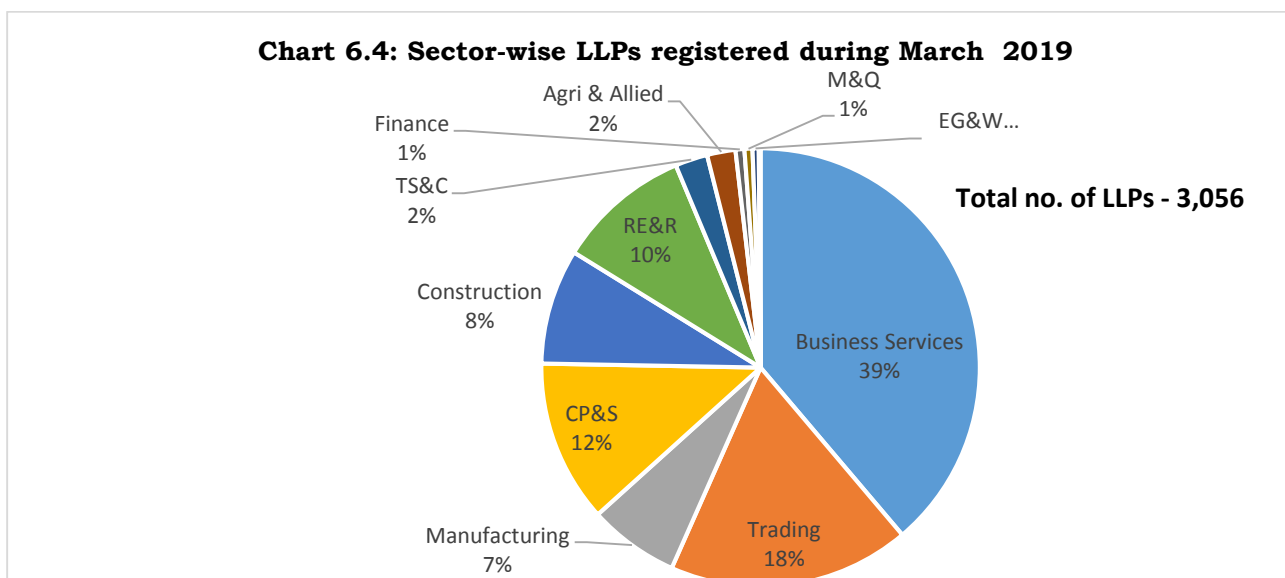


'EG&W' is Electricity, Gas and Water, 'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services', 'RE&R' is Real Estate and Renting.

19. Maharashtra has 7,266 (30.60 %) newly LLPs registered, followed by Delhi with 3,066 (12.91 %), and Gujarat with 2,237 (9.42 %) during Financial Year 2018-19 (**Table 7.2**).

VIII. Registration of LLPs during March 2019:

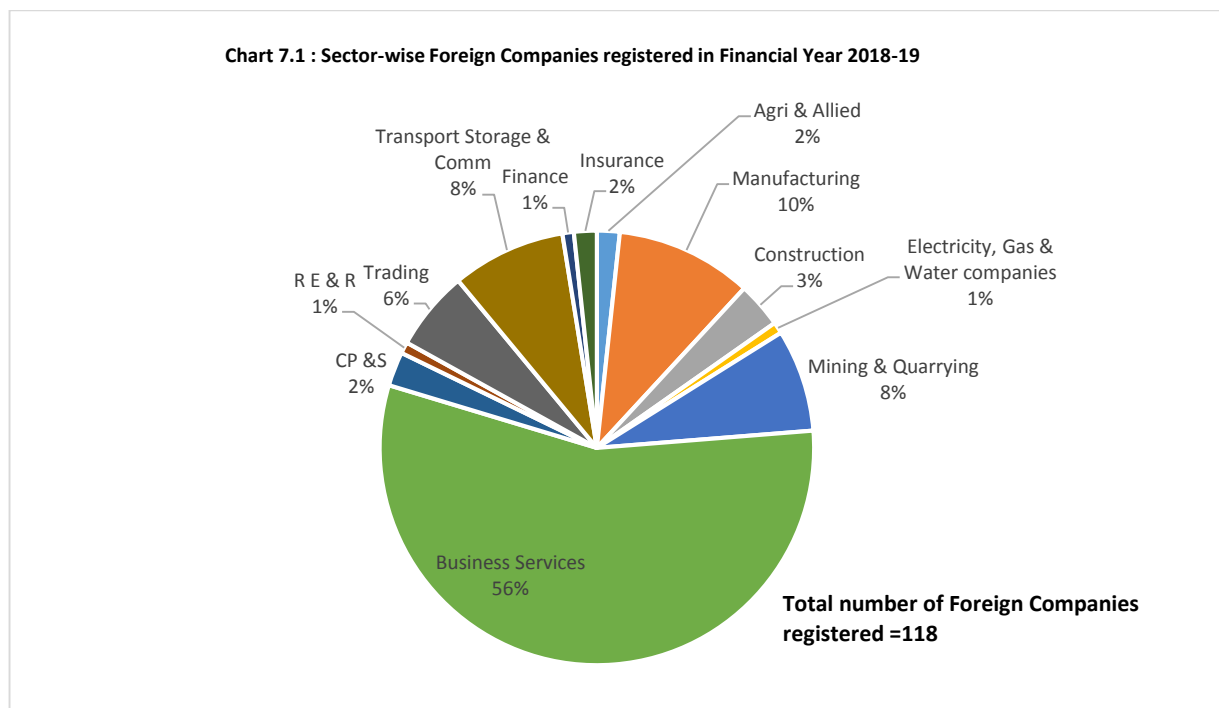
20. A total of 3,056 Limited Liability Partnerships (LLPs) were registered during March 2019 with collective obligation of contribution of Rs. 677.06 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 1,186 LLPs were registered in Business Services, followed by 545 in Trading and 366 in Community, Personal & Social services (**Table-6.4 and Chart 6.4**). Highest number of 898 LLPs were registered in Maharashtra (28.63%) followed by 344 in Delhi (14.71%) during the month of March 2019 (**Table-7.2**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services'.

IX. Foreign Companies

21. As on 31st March 2019, a total of 4,771 foreign companies were doing business in India, of which 3,376 were active. During the financial year 2018-19, a total of 118 foreign companies were registered in India including 43 (36.44%) in Maharashtra followed by 25 (21.19 %) in Delhi and 18 in Haryana (15.25%) (**Table 7.2**). Economic activity wise classification of foreign companies reveals that highest number of 66 were registered in Business Services, followed by 12 in Manufacturing and 10 in Transport Storage and Communication (**Table 7.1 and Chart 7.1**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services'.

22. During the month of March 2019, 20 foreign companies were registered in India with 6 in Maharashtra, 4 each in Delhi and Haryana (**Table 7.2**). Of these 20 foreign companies, 8 were registered under Business Services, 3 under Manufacturing and 2 each under Agriculture & Allied, Community, Personal & Social Services and Trading.

Table 1.1 Summary Statement on Companies in India as on 31st March , 2019		
	Companies Registered as on 31st March, 2019	1,873,044
1	Number of Closed Companies	670,018
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	10,640
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 248 of CA, 2013)</i>	621,966
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	22,532
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	10,086
<i>v</i>	<i>No. of Companies Converted to LLP and dissolved</i>	4,794
2	Number of Companies lying dormant u/s 455 of Companies Act, 2013	1,615
	Number of Companies not having filed statutory annual filings consecutively for two years	
3	Number of Companies under Liquidation	6,327
4	Number of Companies which are under the process of Section 248 of the Companies Act, 2013	38,610
5	Number of Companies lying AIPG (Active in Progress)	100
6	Number of Active companies	1,156,374
	Of which	
	Companies Limited by Shares	1,149,167
	Companies Limited by Guarantees	6,890
	Unlimited Companies	317

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 248 of the Companies Act, 2013, Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2 : Active Companies Limited by Shares as on 31st March, 2019				
Sl. No.	Companies Limited by Shares	Government	Non-Government	Total
1	Public Limited	1,439	62,550	63,989
	Of which-			
<i>i</i>	Listed	77	6,838	6,915
<i>ii</i>	Unlisted	1,362	55,712	57,074
2	Private Limited	572	1,084,606	1,085,178
	Of which			
	One Person Company	-	22,760	22,760
	Total	2,011	1,147,156	1,149,167

Table 1.3: Authorized Capital-wise Active Companies as on 31st March 2019 (Authorised Capital in Rs. Crore)							
Sl. No.	Authorised Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	381,428	3,745.03	2,756	7.56	384,184	3,752.59
2	Above 1 lakh to 5 lakh	165,806	7,073.74	8,440	418.67	174,246	7,492.40
3	Above 5 lakh to 10 lakh	212,991	21,017.34	6,924	668.29	219,915	21,685.63
4	Above 10 lakh to 25 lakh	87,574	18,077.25	5,181	1,108.05	92,755	19,185.31
5	Above 25 lakh to 50 lakh	74,446	32,084.03	4,745	2,143.41	79,191	34,227.43
6	Above 50 lakh to 1 crore	61,271	54,377.15	7,024	6,579.64	68,295	60,956.79
7	Above 1 crore to 2 crore	39,177	64,838.09	5,047	8,682.44	44,224	73,520.53
8	Above 2 crore to 5 crore	38,386	138,743.56	8,514	33,340.30	46,900	172,083.87
9	Above 5 crore to 10 crore	13,201	103,307.67	6,111	48,354.59	19,312	151,662.26
10	Above 10 crore to 25 crore	8,497	140,629.44	5,411	91,963.41	13,908	232,592.85
11	Above 25 crore to 100 crore	5,334	263,907.41	3,806	199,623.61	9,140	463,531.03
12	Above 100 crore to 500 crore	1,569	338,578.59	1,426	313,705.02	2,995	652,283.61
13	Above 500 crore to 1000 crore	206	155,871.28	267	212,150.36	473	368,021.63
14	Above 1000 crore	241	895,388.69	595	3,504,653.67	836	4,400,042.35
	Total	1,090,127	2,237,639.27	66,247	4,423,399.01	1,156,374	6,661,038.28

Table 1.4: State/UT-wise Status of Companies Registered as on 31st March, 2019

Sl. No.	State	Registered	Closed	Dormant u/s 455 of CA, 2013	Under Liquidation	Under Struck-off	AIPG	Active
1	Andaman & Nicobar	443	104	-	-	4	2	333
2	Andhra Pradesh	30,530	9,863	20	52	1,260	4	19,331
3	Arunachal Pradesh	591	277	1	2	56	-	255
4	Assam	11,218	3,330	-	16	1,111	-	6,761
5	Bihar	32,176	6,798	25	41	3,211	3	22,098
6	Chandigarh	14,522	7,218	9	58	142	-	7,095
7	Chattisgarh	9,922	2,719	14	2	80	1	7,106
8	Dadra & Nagar Haveli	530	124	-	-	12	-	394
9	Daman and Diu	384	95	-	3	36	-	250
10	Delhi	333,733	123,482	290	825	4,987	6	204,143
11	Goa	8,580	3,563	8	12	656	-	4,341
12	Gujarat	100,191	34,302	36	618	3,783	5	61,447
13	Haryana	44,897	11,536	72	51	766	-	32,472
14	Himachal Pradesh	6,192	2,549	4	20	172	-	3,447
15	Jammu & Kashmir	5,546	2,412	-	17	83	-	3,034
16	Jharkhand	13,801	3,163	2	12	792	1	9,831
17	Karnataka	115,926	39,430	92	540	776	4	75,084
18	Kerala	51,809	18,056	126	295	890	2	32,440
19	Lakshadweep	18	5	-	-	2	-	11
20	Madhya Pradesh	38,590	15,104	23	91	218	-	23,154
21	Maharashtra	370,986	141,794	237	1,829	3,831	36	223,259
22	Manipur	820	179	-	-	33	1	607
23	Meghalaya	1,024	394	2	1	57	-	570
24	Mizoram	153	62	-	-	7	-	84
25	Nagaland	571	303	-	1	32	-	235
26	Orissa	25,142	9,540	151	61	33	-	15,357
27	Pondicherry	3,179	1,782	1	6	13	-	1,377
28	Punjab	30,917	14,308	15	122	241	-	16,231
29	Rajasthan	57,661	18,760	24	91	2,198	1	36,587
30	Sikkim	2	-	-	-	-	-	2
31	Tamil Nadu	142,765	62,975	128	364	2,850	15	76,433
32	Telangana	105,072	38,699	44	243	3,951	12	62,123
33	Tripura	542	124	-	-	33	-	385
34	Uttar Pradesh	104,966	28,328	66	214	1,165	5	75,188
35	Uttarakhand	7,853	2,116	3	15	324	-	5,395
36	West Bengal	201,792	66,524	222	725	4,805	2	129,514
Total		1,873,044	670,018	1,615	6,327	38,610	100	1,156,374

Table 1.5: Economic Activity-wise Active Companies as on 31st March , 2019

(Authorized Capital in Rs. Crore)

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	31,441	23,716.59	2,357	34,271.81	33,798	57,988.40
II	Industry	3,27,230	10,56,043.72	25,051	25,74,322.23	3,52,281	36,30,365.95
1	<i>Manufacturing</i>	2,09,012	5,95,999.22	18,248	9,90,730.61	2,27,260	15,86,729.83
i	<i>Metals & Chemicals, and products thereof</i>	72,085	2,25,065.19	7,885	3,82,115.17	79,970	6,07,180.36
ii	<i>Machiner & Equipments</i>	49,426	2,35,872.84	3,438	4,78,106.48	52,864	7,13,979.32
iii	<i>Textiles</i>	28,744	38,749.51	2,748	56,087.87	31,492	94,837.38
iv	<i>Food stuffs</i>	29,237	57,856.00	2,453	41,712.81	31,690	99,568.81
v	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	13,308	15,228.55	855	15,887.01	14,163	31,115.55
vi	<i>Others</i>	11,058	16,130.10	499	13,407.76	11,557	29,537.86
vii	<i>Leather & products thereof</i>	2,715	3,577.45	191	2,026.07	2,906	5,603.52
viii	<i>Wood Products</i>	2,439	3,519.58	179	1,387.45	2,618	4,907.02
2	<i>Construction</i>	95,909	2,29,180.79	4,349	3,00,743.30	1,00,258	5,29,924.08
3	<i>Electricity, Gas & Water companies</i>	11,813	1,87,017.52	1,729	12,20,797.11	13,542	14,07,814.63
4	<i>Mining & Quarrying</i>	10,496	43,846.20	725	62,051.21	11,221	1,05,897.41
III	Services	7,19,550	11,10,250.46	36,438	16,88,497.00	7,55,988	27,98,747.46
1	<i>Business Services</i>	3,67,858	4,32,873.20	10,347	6,49,609.76	3,78,205	10,82,482.96
2	<i>Trading</i>	1,42,400	2,38,754.37	6,046	1,06,241.11	1,48,446	3,44,995.49
3	<i>Real Estate and Renting</i>	66,776	93,415.98	2,980	40,190.03	69,756	1,33,606.01
4	<i>Community, personal & Social Services</i>	71,701	95,309.70	3,949	1,43,453.11	75,650	2,38,762.81
5	<i>Finance</i>	36,773	1,92,835.93	11,507	4,25,733.38	48,280	6,18,569.31
6	<i>Transport, storage and Communications</i>	33,284	56,244.32	1,460	2,71,199.01	34,744	3,27,443.33
7	<i>Insurance</i>	758	816.97	149	52,070.60	907	52,887.57
IV	Others	11,906	47,628.50	2,401	1,26,307.97	14,307	1,73,936.48
Total		10,90,127	22,37,639.27	66,247	44,23,399.01	11,56,374	66,61,038.28

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Table 2.1: Economic Activity-wise One Person Company							
(Authorized Capital in Rs Lakh)							
Sl. No.	Economic Activity	Up to 31.03.2019		During 2018 -19		During March 2019	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	350	1,284.35	116	437.65	9	25.10
II	Industry	2,912	10,426.52	918	3,226	95	305.95
1	Manufacturing	1,859	6,363.02	611	2,065.12	68	204.35
2	Construction	914	3,596.15	278	1,071.80	26	100.60
3	Electricity, Gas & Water companies	94	334.25	22	82.75	1	1.00
4	Mining & Quarrying	45	133.10	7	6.10	-	-
III	Services	19,496	50,516.23	5,568	16,408.76	496	1,600.76
1	Business Services	13,884	33,690.77	3,586	10,021.36	273	833.05
2	Community, personal & Social Services	2,681	6,994.91	1,000	2,952.46	110	404.71
3	Trading	1,799	5,714.56	638	2,253.19	71	214.50
4	Real Estate and Renting	466	1,831.10	128	565.30	20	91.00
5	Transport, storage and Communications	593	1,671.90	214	605.45	22	57.50
6	Finance	71	593.00	2	11.00	-	-
7	Insurance	2	20.00	-	-	-	-
IV	Others	2	30.00	-	-	-	-
	Total	22,760	62,257.10	6,602	20,072.18	600	1,931.81

Table 3.1:Registration of New Companies during FY 2018-2019							
(Authorised Capital In Rs. Lakh)							
Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Companies Limited by Shares	97	1,597,972.00	123,379	6,807,104.00	123,476	8,405,076.00
1	One Person Company	-	0.00	6,602	20,072.00	6,602	20,072.00
2	Private	36	26,918.00	114,054	6,350,951.00	114,090	6,377,869.00
3	Public	61	1,571,054.00	2,723	436,081.00	2,784	2,007,135.00
II	Companies Limited by Guarantee	2	13.00	460	57.00	462	70.00
1	Private	1	13.00	428	52.00	429	65.00
2	Public	1	0.00	32	5.00	33	5.00
	Total	99	1,597,985.00	123,839	6,807,161.00	123,938	8,405,146.00

Table 3.2 State/UT Wise Registration of Companies during FY 2018-19)

(Rs. in Lakh)

SI no.	Region/State	GOVT				NON GOVT				Total	
		Private		Public		Private		Public			
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Andaman and Nicobar Islands	-	-	-	-	41	642.00	-	-	41	642.00
2	Andhra Pradesh	10	307.00	3	605.00	2,771	1,01,874.00	12	260.00	2,796	1,03,046.00
3	Arunachal Pradesh	-	-	1	1.00	35	544.00	1	10.00	37	555.00
4	Assam	1	1,000.00	-	-	656	18,871.00	19	10,150.00	676	30,021.00
5	Bihar	1	5.00	2	2,40,000.00	3,764	36,082.00	131	1,115.00	3,898	2,77,202.00
6	Chandigarh	-	-	-	-	489	11,124.00	9	264.00	498	11,388.00
7	Chattisgarh	-	-	3	1,400.00	645	7,470.00	8	262.00	656	9,132.00
8	Dadra & Nagar Haveli	-	-	-	-	16	830.00	14	110.00	30	940.00
9	Daman and Diu	-	-	-	-	21	580.00	-	-	21	580.00
10	Delhi	1	1,000.00	17	1,052.00	15,680	32,56,124.00	230	19,659.00	15,928	32,77,835.00
11	Goa	-	-	-	-	383	2,638.00	1	10.00	384	2,648.00
12	Gujarat	3	10,000.00	3	1,601.00	5,490	1,13,427.00	146	65,107.00	5,642	1,90,135.00
13	Haryana	1	50.00	3	11,100.00	5,728	1,63,697.00	64	1,393.00	5,796	1,76,240.00
14	Himachal Pradesh	-	-	1	10.00	438	3,999.00	12	2,600.00	451	6,609.00
15	Jammu & Kashmir	6	2,605.00	-	-	546	3,555.00	3	110.00	555	6,270.00
16	Jharkhand	1	10.00	1	10,000.00	1,530	17,798.00	13	2,107.00	1,545	29,915.00
17	Karnataka	3	10,505.00	2	510.00	11,000	11,93,062.00	61	7,990.00	11,066	12,12,067.00
18	Kerala	1	100.00	1	10.00	4,525	55,064.00	189	17,313.00	4,716	72,487.00
19	Lakshadweep	2	10.00	-	-	2	40.00	-	-	4	50.00
20	Madhya Pradesh	1	100.00	-	-	2,693	34,229.00	57	971.00	2,751	35,300.00
21	Maharashtra	2	20.00	8	2,90,805.00	22,319	5,09,485.00	693	1,72,478.00	23,022	9,72,788.00
22	Manipur	-	-	-	-	187	2,522.00	8	135.00	195	2,657.00
23	Meghalaya	-	-	1	100.00	24	403.00	-	-	25	503.00
24	Mizoram	-	-	-	-	22	1,126.00	-	-	22	1,126.00
25	Nagaland	-	-	-	-	28	871.00	1	5.00	29	876.00
26	Orissa	-	-	1	2,400.00	2,145	28,818.00	15	120.00	2,161	31,338.00
27	Pondicherry	-	-	-	-	126	2,894.00	1	10.00	127	2,904.00
28	Punjab	-	-	-	-	1,529	20,636.00	40	690.00	1,569	21,326.00
29	Rajasthan	-	-	-	-	3,394	26,415.00	231	2,193.00	3,625	28,608.00
30	Sikkim	-	-	-	-	-	-	-	-	-	-
31	Tamil Nadu	-	-	3	65.00	8,048	2,31,139.00	126	8,738.00	8,177	2,39,942.00
32	Telangana	3	206.00	4	1,220.00	8,147	97,374.00	48	1,03,434.00	8,202	2,02,234.00
33	Tripura	-	-	-	-	101	1,278.00	1	5.00	102	1,283.00
34	Uttar Pradesh	-	-	6	10,00,170.00	11,948	1,07,657.00	449	13,595.00	12,403	11,21,422.00
35	Uttarakhand	-	-	-	-	1,007	7,884.00	55	990.00	1,062	8,874.00
36	West Bengal	1	1,000.00	2	10,005.00	5,606	3,10,934.00	117	4,264.00	5,726	3,26,203.00
	Total	37	26,918.00	62	15,71,054.00	1,21,084	63,71,087.00	2,755	4,36,087.00	1,23,938	84,05,146.00

Table 3.3 Economic Activity-wise New Companies Registered during Financial Year 2018-19
(Authorised Capital in Rs. Lakh)

Sl. No.	Economic Activity	GOVT				NON GOVT				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
I	Agriculture and Allied Activities	1	5.00	1	500.00	4,616	54,218.00	43	929.00	4,661	55,652
II	Industry	5	365.00	25	3,14,346.00	24,578	33,24,823.00	335	1,03,772.00	24,943	37,43,306
1	Manufacturing	3	255.00	-	-	15,626	9,27,516.00	231	75,036.00	15,860	10,02,807
2	Construction	2	110.00	7	1,00,900.00	7,172	6,90,757.00	51	12,909.00	7,232	8,04,676
3	Electricity, Gas & Water companies	-	-	16	12,446.00	1,106	16,94,018.00	37	12,606.00	1,159	17,19,070
4	Mining & Quarrying	-	-	2	2,01,000.00	674	12,532.00	16	3,221.00	692	2,16,753
III	Services	31	26,548.00	36	1,256,208.00	91,890	29,92,045.00	2,377	3,31,387.00	94,334	46,06,188
1	Business Services	12	12,417.00	19	3,411.00	56,318	22,31,132.00	287	1,30,937.00	56,636	23,77,897
2	Community, personal & Social Services	17	14,026.00	5	2,40,160.00	13,587	2,00,207.00	117	1,491.00	13,726	4,55,884
3	Real Estate and Renting	1	5.00	1	1.00	3,971	1,29,391.00	86	1,744.00	4,059	1,31,141
4	Trading	-	-	-	-	12,082	1,97,155.00	73	1,05,798.00	12,155	3,02,953
5	Transport, storage and Communications	1	100.00	6	10,10,111.00	3,722	51,106.00	25	1,776.00	3,754	10,63,093
6	Finance	-	-	4	2,515.00	2,072	1,74,054.00	1,782	89,181.00	3,858	2,65,750
7	Insurance	-	-	1	10.00	138	9,000.00	7	460.00	146	9,470
	Total	37	26,918.00	62	15,71,054.00	1,21,084	63,71,086.00	2,755	4,36,088.00	1,23,938	84,05,146.00

(Authorized Capital in Rs. Lakh)							
Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Company Limited by Shares	13	22,581.00	10,510	512,480.81	10,523	535,061.81
i	OPC	-	-	600	1,931.81	600	1,931.81
ii	Private	5	12,550.00	9650	396,803.00	9,655	409,353.00
iii	Public	8	10,031.00	260	113,746.00	268	123,777.00
2	Company Limited by Guarantee	-	-	47.00	5.00	47	5.00
i	Private	-	-	45	5.00	45	5.00
ii	Public	-	-	2	-	2	-
3	Unlimited Company	-	-	-	-	-	-
i	Private	-	-	-	-	-	-
ii	Public	-	-	-	-	-	-
Total		13	22,581.00	10,557	512,485.81	10,570	535,066.81

(Authorized Capital in Rs. Lakh)											
Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
I	Agriculture and Allied Activities	-	-	-	-	552	4,691.70	5	172.00	557	4,863.70
II	Industry	-	-	6	26.00	2,278	331,560.32	35	1,946.00	2,319	333,532.32
1	Manufacturing	-	-	-	-	1,464	20,463.47	20	815.00	1,484	21,278.47
i	Metals & Chemicals, and products thereof	-	-	-	-	374	4,488.60	9	62.00	383	4,550.60
ii	Machinery & Equipments	-	-	-	-	332	7,636.05	4	221.00	336	7,857.05
iii	Food stuffs	-	-	-	-	350	4,256.88	6	522.00	356	4,778.88
iv	Others	-	-	-	-	99	1,243.49	1	10.00	100	1,253.49
v	Textiles	-	-	-	-	152	1,148.90	-	-	152	1,148.90
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	124	1,371.55	-	-	124	1,371.55
vii	Leather & products thereof	-	-	-	-	20	191.00	-	-	20	191.00
viii	Wood Products	-	-	-	-	13	127.00	-	-	13	127.00
2	Construction	-	-	-	-	658	9,950.90	3	21.00	661	9,971.90
3	Electricity, Gas & Water Companies	-	-	6	26.00	82	300,517.00	7	70.00	95	300,613.00
4	Mining & Quarrying	-	-	-	-	74	628.95	5	1,040.00	79	1,668.95
III	Services	5	12,550.00	2	10,005.00	7,465	62,487.79	222	111,628.00	7,694	196,670.79
1	Business Services	4	12,050.00	-	-	4172	31,139.67	22	108,836.00	4,198	152,025.67
2	Trading	-	-	-	-	1145	11,125.50	10	621.00	1,155	11,746.50
3	Community, personal & Social Services	1	500.00	-	-	1231	7,446.65	11	71.00	1,243	8,017.65
4	Real Estate and Renting	-	-	-	-	342	4,021.55	10	60.00	352	4,081.55
5	Transport, storage and Communications	-	-	1	10,000.00	343	2,386.42	2	15.00	346	12,401.42
6	Finance	-	-	1	5.00	219	6,181.00	167	2,025.00	387	8,211.00
7	Insurance	-	-	-	-	13	187.00	-	-	13	187.00
Total		5	12,550.00	8	10,031.00	10,295	398,739.81	262	113,746.00	10,570	535,066.81

Table 4.3: State/UT-wise Registration of Companies during March 2019 (Authorized Capital in Rs. Lakh)

Sl. No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
1	Andaman & Nicobar	-	-	-	-	4	38.00	-	-	4	38.00
2	Andhra Pradesh	-	-	-	-	246	7,139.13	1	150.00	247	7,289.13
3	Arunachal Pradesh	-	-	-	-	4	40.00	-	-	4	40.00
4	Assam	-	-	-	-	58	650.10	2	15.00	60	665.10
5	Bihar	-	-	-	-	360	3,467.61	14	130.00	374	3,597.61
6	Chandigarh	-	-	-	26.00	35	156.00	2	20.00	37	202.00
7	Chattisgarh	-	-	-	-	62	732.10	1	10.00	63	742.10
8	Dadra & Nagar Haveli	-	-	-	-	-	-	6	60.00	6	60.00
9	Daman and Diu	-	-	-	10,000.00	2	2.00	-	-	2	10,002.00
10	Delhi	-	-	6	0	1,222	312,982.14	31	1,170.00	1,259	314,152.14
11	Goa	-	-	-	-	24	760.40	-	-	24	760.40
12	Gujarat	-	-	-	-	449	4,060.56	8	511.00	457	4,571.56
13	Haryana	-	-	1	0	535	3,964.40	6	740.00	542	4,704.40
14	Himachal Pradesh	-	-	-	-	42	253.00	-	-	42	253.00
15	Jammu & Kashmir	3	2050	-	-	56	336.50	-	-	59	2,386.50
16	Jharkhand	-	-	-	5.00	124	1,048.11	1	10.00	125	1,063.11
17	Karnataka	2	10500	-	-	947	9,352.80	9	586.00	958	20,438.80
18	Kerala	-	-	-	-	367	2,763.00	16	150.00	383	2,913.00
19	Madhya Pradesh	-	-	-	-	247	1,890.25	5	41.00	252	1,931.25
20	Maharashtra	-	-	1	0	1,895	18,707.44	64	101,582.00	1,960	120,289.44
21	Manipur	-	-	-	-	15	82.00	2	15.00	17	97.00
22	Meghalaya	-	-	-	-	1	50.00	-	-	1	50.00
23	Mizoram	-	-	-	-	2	11.00	-	-	2	11.00
24	Nagaland	-	-	-	-	3	310.00	-	-	3	310.00
25	Orissa	-	-	-	-	162	1,454.70	3	20.00	165	1,474.70
26	Pondicherry	-	-	-	-	6	28.00	-	-	6	28.00
27	Punjab	-	-	-	-	132	694.00	1	10.00	133	704.00
28	Rajasthan	-	-	-	-	265	1,568.79	14	116.00	279	1,684.79
29	Tamil Nadu	-	-	-	-	769	8,741.98	13	185.00	782	8,926.98
30	Telangana	-	-	-	-	705	5,280.50	2	20.00	707	5,300.50
31	Tripura	-	-	-	-	8	53.00	1	5.00	9	58.00
32	Uttar Pradesh	-	-	-	-	996	7,272.10	41	7,570.00	1,037	14,842.10
33	Uttarakhand	-	-	-	-	102	552.60	5	25.00	107	577.60
34	West Bengal	-	-	-	-	450	4,297.60	14	605.00	464	4,902.60
Total		5	12,550.00	8	10,031.00	10,295	398,739.81	262	113,746.00	10,570	535,066.81

Month	Public	Private	Total	LLP
Mar 2017	615	10,678	11,293	3,518
Apr 2017	135	8,884	9,019	2,576
May 2017	161	9,512	9,673	2,723
June 2017	146	8,899	9,045	2,720
July 2017	153	9,223	9,386	3,332
Aug 2017	161	9,252	9,252	2,870
Sep 2017	151	8,698	8,698	2,675
Oct 2017	146	7,410	7,556	2,692
Nov 2017	130	7,755	7,885	2,724
Dec 2017	176	8,371	8,547	2,870
Jan 2018	174	8,478	8,652	3,269
Feb 2018	153	7,858	8,011	2,464
Mar 2018	244	11,795	12,039	2,019
Apr 2018	187	10,364	10,551	1,805
May 2018	250	10,517	10,767	2,387
June 2018	204	8,838	9,042	1,229
July 2018	152	7,593	7,745	1,742
Aug 2018	149	7,591	7,740	1,582
Sept 2018	276	13,120	13,396	1,551
Oct 2018	286	11,339	11,625	1,086
Nov 2018	191	8,554	8,745	1,253
Dec 2018	211	9,273	9,484	2,729
Jan 2019	304	12,160	12,464	2,962
Feb 2019	331	11,445	11,776	2,256
March 2019	270	10,300	10,570	3,056

Sl. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakh)
1	Up to 1 lakh	30859	10,281.80
2	Above 1 lakh to 5 lakh	77065	113,157.71
3	Above 5 lakh to 10 lakh	8020	74,051.07
4	Above 10 lakh to 25 lakh	4822	89,020.82
5	Above 25 lakh to 50 lakh	3504	142,897.46
6	Above 50 lakh to 1 crore	2843	241,516.29
7	Above 1 crore to 2 crore	1454	226,017.33
8	Above 2 crore to 5 crore	1418	493,300.63
9	Above 5 crore to 10 crore	581	446,869.26
10	Above 10 crore to 25 crore	458	737,196.35
11	Above 25 crore to 100 crore	244	1,227,946.70
12	Above 100 crore	63	4,145,362.68
	Total	131,331	7,947,618.11

Table 6.2: Economic Activity-wise Active LLPs as on 31st March, 2019

Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakh)
I	Agriculture and Allied Activities	2,458	96,897.19
II	Industry	28,395	1,836,882.20
1	Manufacturing	15,443	1,007,376.46
i	<i>Metals & Chemicals, and products thereof</i>	3,980	284,350.39
ii	<i>Machinery & Equipments</i>	2,623	267,458.75
iii	<i>Food stuffs</i>	2,896	98,078.23
iv	<i>Textiles</i>	2,692	72,613.53
v	<i>Others</i>	1,451	238,035.57
vi	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	1,354	35,202.11
vii	<i>Leather and products thereof</i>	246	5,886.27
viii	<i>Wood Products</i>	201	5,751.61
2	Construction	11,421	594,073.23
3	Mining & Quarrying	808	35,721.99
4	Electricity, Gas & Water Companies	723	199,710.53
III	Services	100,477	6,013,828.72
1	Business Services	53,596	2,411,064.27
2	Trading	16,843	645,786.56
3	Real Estate and Renting	13,188	959,748.64
4	Community, personal & Social Services	11,921	896,910.69
5	Transport, storage and Communications	2,835	47,009.13
6	Finance	1,838	1,048,406.89
7	Insurance	256	4,902.54
IV	Others	1	10.00
	Total	131,331	7,947,618.11

Table 6.3: Economic Activity Wise distribution of LLPs registered during FY 18-19

Sl No.	Economic Activity	Number	Obligation of Contribution (in Rs. Lakh)
I	Agriculture and Allied Activities	488	12,729.30
II	Industry	5,028	161,028.60
1	Manufacturing	2,797	106,133.11
2	Construction	1,953	38,013.04
3	Electricity, Gas & Water companies	117	12,688.97
4	Mining & Quarrying	161	4,193.48
III	Services	18,232	1,242,168.73
1	Business Services	9,205	979,683.63
2	Community, personal & Social Services	2,488	125,992.33
3	Real Estate and Renting	2,392	72,437.31
4	Trading	3,385	49,506.83
5	Transport, storage and Communications	518	3,127.30
6	Finance	207	10,943.23
7	Insurance	37	478.10
IV	Others	-	-
	Total	23,748	1,415,926.63

Table 6.4: Economic Activity Wise LLPs registered During March 2019

Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakh)
I	Agriculture and Allied Activities	64	1917.29
II	Industry	496	9,601.34
1	Manufacturing	204	5198.61
2	Construction	260	3811.83
3	Mining & Quarrying	18	116.35
4	Electricity, Gas & Water Companies	14	474.55
III	Services	2,496	56,187.54
1	Business Services	1186	34913.10
2	Trading	545	4080.58
3	Real Estate and Renting	302	12325.06
4	Community, personal & Social Services	366	4366.36
5	Transport, storage and Communications	73	409.82
6	Finance	20	56.81
7	Insurance	4	35.80
IV	Others	-	-
	Total	3,056	67,706.17

Note: Obligation of Contribution consists of tangible and intangible property or other benefits brought in by the partners to the Limited Liability Partnership

Table 7.1: Economic Activity wise distribution of Foreign Companies Registered during FY 2018-19

SI.No	Economic Activity	Number
I	Agriculture and Allied Activities	2
II	Industry	26
1	Manufacturing	12
2	Construction	4
3	Electricity, Gas & Water companies	1
4	Mining & Quarrying	9
III	Services	90
1	Business Services	66
2	Community, personal & Social Services	3
3	Real Estate and Renting	1
4	Trading	7
5	Transport, storage and Communications	10
6	Finance	1
7	Insurance	2
Grand Total		118

Table 7.2 State/ UT-wise Registration of OPCs, LLPs and Foreign Companies

SI No.	Region/State	During March 2019			During FY 2018-2019		
		OPC	LLP	Foreign Company	OPC	LLP	Foreign Company
1	Andaman and Nicobar Islands	-	1	-	3	1	-
2	Andhra Pradesh	17	44	1	200	262	2
3	Arunachal Pradesh	-	1	-	1	3	-
4	Assam	9	20	-	72	121	-
5	Bihar	28	19	-	253	149	1
6	Chandigarh	1	11	-	32	96	-
7	Chattisgarh	9	13	-	41	99	-
8	Dadra & Nagar Haveli	-	-	-	1	8	-
9	Daman and Diu	-	-	-	2	4	-
10	Delhi	58	344	4	719	3,066	25
11	Goa	3	10	-	39	95	1
12	Gujarat	18	266	-	205	2,237	3
13	Haryana	24	107	4	283	714	18
14	Himachal Pradesh	9	6	-	46	37	-
15	Jammu & Kashmir	10	5	-	49	25	-
16	Jharkhand	7	14	-	112	97	-
17	Karnataka	58	266	1	774	1,731	7
18	Kerala	13	128	-	162	864	1
19	Lakshadweep	-	-	-	-	-	-
20	Madhya Pradesh	11	58	-	144	384	-
21	Maharashtra	102	898	6	1,150	7,266	43
22	Manipur	-	1	-	10	4	1
23	Meghalaya	-	1	-	1	9	-
24	Mizoram	1	-	-	3	-	-
25	Nagaland	-	-	-	-	2	-
26	Orissa	14	9	-	154	101	-
27	Pondicherry	-	2	-	4	16	-
28	Punjab	7	31	-	88	210	-
29	Rajasthan	16	98	1	183	713	1
30	Sikkim	-	-	-	-	2	-
31	Tamil Nadu	41	148	1	441	926	6
32	Telangana	38	157	1	403	1,226	1
33	Tripura	2	1	-	12	5	-
34	Uttar Pradesh	70	181	-	670	1,262	1
35	Uttarakhand	9	16	-	67	122	1
36	West Bengal	25	200	1	278	1,891	6
	Total	600	3,056	20	6,602	23,748	118